

(b) if so, the reasons for allowing the baggage brought in the first instalment to go out unchecked;

(c) the names of the officers involved, the nature of the articles imported, the duties and penalties charged; and

(d) the foreign exchange granted to each officer and the total cost of the articles purchased and imported by him ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). The President, members of his family and 10 members of the President's party arrived at Palam on 20.6.70 by an Air India plane. Except the baggage of the President and his family, which is exempt, and the boxes said to contain official documents, normal examination of the baggage of the members of the party was carried out. No duty was charged as the goods imported were found to be within the duty-free allowance. The remaining members of the party arrived on 22.6.70 by an I.A.F. plane at Palam. Their baggage and the baggage of the crew of the I.A.F. plane was also examined.

The names of the persons who brought baggage in excess of free allowance, nature of the articles imported, duty and penalty levied are indicated in statement I laid on the Table of the House [Placed in the Library. See No. LT-3701/70]. The details of the foreign exchange that each person had are as indicated in statement II laid on the Table of the House. [Place I in Library. See No. LT-3701/70]

Progress of Off-shore Drilling in Gulf of Cambay

7. SHRI CANDRA SEKHAR SINGH :
SHRI VASUDEVAN NAIR :
SHRI DIRESWAR KALITA :
SHRI ISHAQ SAMBALI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the result of the talks held by various international firms including Japanese firm "Mitsubishi" with the Oil

and Natural Gas Commission on the question of off-shore drilling and setting up of a Platform in the Gulf of Cambay; and

(b) the final decision taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Detailed discussions have been held with the representatives of Mitsubishi on their offer to supply a platform, made in association with the Offshore Company of USA. Their final proposal has been recently received. This proposal is now under examination.

(b) No decision has been taken so far.

बिबली में समाधियों पर व्यय

- *8. श्री जगन्नाथ राव जोशी :
श्री भारत सिंह चौहान :
श्री बंश नारायण सिंह :
श्री भ्रोंकार लाल बेरवा :

क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) राजघाट, शान्तिवन और विजयघाट पर अब तक कितना काम पूरा हो गया है और उनको पूरा करने में कितना समय लगेगा;

(ख) सरकार ने अब तक उपरोक्त समाधियों पर, भ्रलग-भ्रलग, कितना धन व्यय किया है और इस कार्य को पूरा करने के लिये कुल कितने धन की व्यवस्था की गई है; और

(ग) वित्तीय वर्ष 1970-71 में उपरोक्त समाधियों के लिए कितने धन की व्यवस्था की गई है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री (श्री के० के० शाह) : (क) राजघाट, शान्ति वन और